<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that :

The Division Bench comprising of the **Hon'ble Shri Justice G.S. Kulkarni and the Hon'ble Shri Justice Jitendra S. Jain** will **not** take up the Board dated **2nd May 2025**, which is already published on 25.04.2025.

Dated this 29th day of April, 2025.

By Order,

sd/-**(A. H. Laddhad)** Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.